

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**32. IA 2213/2020 IA 2515/2020 IA 298/2021 IA 438/2020
IA 655/2022 IA 657/2022 In C.P. (IB) 4260/MB/2018**

CORAM:

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Union Bank of India

V/s

Spark Green Energy (Satara) Ltd.

APPEARANCES: -

FOR THE APPLICANT : Adv Savita Nangare

FOR THE RESPONDENT : Adv. H. S. Gupta i/b Adv. S. R. Gupta

FOR THT RP : Mr. Anil Rajkotia

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **24.04.2023** for hearing.

Sd/-

**SHYAM BABU GAUTAM
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**

Jagdish